

[Shri U. M. Trivedi.]

mis... after promises had been broken. Can any one believe in any of these promises now being held out to whatever they are, thieves or black-marketeers or honest people?

Mr. Deputy-Speaker: He may continue the next day.

14.30 hrs.

COMMITTEE ON PRIVATE
MEMBERS' BILLS AND
RESOLUTIONS

SEVENTY-SECOND REPORT

Shri Hem Raj (Kangra): I beg to move:

"That this House agrees with the Seventy-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 10th November, 1965."

Mr. Deputy-Speaker: The question is....

Shri Surendranath Dwivedy (Kendrapara): Only two hours have been provided for the Resolution of Prof. Hiren Mukerjee....

Mr. Deputy-Speaker: Let it come, then we will see, not now. When we take up that resolution, the suggestion can be made.

Shri Surendranath Dwivedy: This Report has provided a time of two hours for that. Therefore, before we accept this motion I would propose that the time for the discussion should be increased from two hours to five hours.

I move:

"That the time allotted for the discussion of Shri H. N. Mukerjee's resolution *re: Imports of foodgrains be raised to five hours*".

Shri Hem Raj: I must be given at least one minute to introduce my resolution, which is next on the agenda.

श्री मधु लिमये (मुंगेर) : उपाध्यक्ष महोदय, यह जो रपट आयी है इसमें श्री मुखर्जी के प्रस्ताव के लिए दो घंटे का समय दिया गया है। मैं इस की लाईड करता हूँ। साथ-साथ जो श्री भागवत झा फ्राजाद का प्रस्ताव....

उपाध्यक्ष महोदय : वह धन्य वात है ।

श्री मधु लिमये : श्री भागवत झा फ्राजाद के प्रस्ताव के लिए जो समय दिया गया है उसे दो घंटे और बढ़ा दिया जाय ।

The Minister of Food and Agriculture (Shri C. Subramaniam): May I make a suggestion? We will be having a discussion on the Food Debate; and we have allotted seven hours for that. I am sure all this will be again discussed at that time. Therefore, I would suggest that we may confine ourselves to this short discussion now, and when the Food Debate comes, if any further points have to be made, they could be made at that time. Or, let them not move this Resolution now, and the whole thing could be taken up when we take up the Food Debate, on a comprehensive basis, and all the time could be given for it. We cannot have it both ways.

Shri Surendranath Dwivedy: We want to pin-point on this.

Mr. Deputy-Speaker: I will put the question to the House now.

Shri Shree Narayan Das (Darbhanga): In view of the fact that the time for non-official resolutions is very limited, if we increase the time to such of the resolutions as have been admitted, then I think the chance for the other Members will not come at all during this Session. Therefore, the time for the discussion on this should be limited to two hours only and not increased.

Mr. Deputy-Speaker: It is for the House.

Shri Shree Narayan Das: Besides that, as the hon. Minister has said, the Food Debate is coming and so there is no necessity for allotting five hours for this resolution. It will be included in that.

Shri Ranga (Chittoor): We are going to have a separate motion on this food problem. We would like more time for that. It is only seven hours or eight hours that have been allotted. We would like to have ten hours for the other one. Therefore, let us not be too greedy over these things and let us spare as much time as possible for the other one.

Mr. Deputy-Speaker: It is for the House to say. I will put the amendment moved by Shri Surendranath Dwivedy to the vote of the House.

The question is:

"That the time allotted for the discussion of Shri H. N. Hukerjee's resolution re: Imports of food-grains be raised to five hours."

The motion was negatived.

Mr. Deputy-Speaker: So the time-limit of two hours stands.

Shri Surendranath Dwivedy: It is very bad.

Mr. Deputy-Speaker: The other amendment is by Shri Madhu Limaye that the time allotted for the discus-

sion of Shri Bhagwat Jha Azad's resolution re: Quitting the Commonwealth be raised by another two hours, that is that from 1½ hours it should be raised to 3½ hours.

Shri Shree Narayan Das: The point covered by the amendment of Shri Madhu Limaye is not included in this report.

Mr. Deputy-Speaker: It is there in the report. The amendment is that the time of 1½ hours allotted by the Committee should be raised to 3½ hours. I will put this amendment to the House.

Shri U. M. Trivedi (Mandsaur): It is a very ticklish question. What will be the form of the motion? We have not understood it.

Mr. Deputy-Speaker: The Committee on Private Members' Bills and Resolutions has in its Report allotted 1½ hours for the further discussion of Shri Bhagwat Jha's resolution re: Quitting the Commonwealth. The amendment of Shri Madhu Limaye is that the time should be increased by two more hours, that means it should be raised to 3½ hours.

The question is:

"That the time allotted for the further discussion of Shri Bhagwat Jha's resolution re: Quitting the Commonwealth be raised to three and a half hours".

The Lok Sabha divided:

Division No. 3]

AYES

[14:41 hrs.

Alva, Shri A. S.
Alvares, Shri
Bale, Shri
Berwa, Shri Onkar Lal
Chakraverty, Shritasti Renu
Chandrabhan Singh, Shri
Chatterjee Shri N. C.
Choudhuri, Shri Tridib Kumar
Dwijedy, Shri Surendranath
Ganapati Ram, Shri

Gupta, Shri Indrajit
Gupta, Shri Kashi Ram
Kakkar, Shri Gauri Shankar
Kannath, Shri Hari Vishnu
Khadilkar, Shri
Limaye, Shri Madhu
Masuriya Din, Shri
Mukerjee, Shri H. N.
Murmu, Shri Sarkar
Pandey, Shri Sarjoo

Pottakkatt, Shri
Saigal, Shri A. S.
Sinhaan Singh, Shri
Tiwar, Shri D. N.
Trivedi, Shri U. M.
Ujiya, Shri
Warior, Shri
Yadav, Shri Ram Sewak
Yashpal Singh, Shri

NOES

Akkamma Devi, Shrimati
 Berua, Shri R.
 Besra, Shri
 Bhanja Deo, Shri L. N.
 Bhattacharyya, Shri C.K.
 Bist, Shri J. B. S.
 Borooah, Shri P. G.
 Brajeshwar Prasad, Shri
 Chakraverti, Shri P. R.
 Chaturvedi, Shri S. N.
 Chaudhry, Shri Chandramani
 Lal
 Chavan, Shri D. R.
 Chavda, Shrimati Joraben
 Daljit Singh, Shri
 Das, Shri B. K.
 Das, Shri Sudhansu
 Deshmukh, Shri Shivaji Rao S.
 Ering, Shri D.
 Gandhi, Shri V. B.
 Hem Raj, Shri
 Himatsingka, Shri
 Iqbal Singh, Shri
 Jadhav, Shri M. L.

Jadhav, Shri Tulshidas
 Jannanadevi, Shrimati
 Kedaria, Shri C. M.
 Kindar Lal, Shri
 Koujalgi, Shri H. V.
 Kripa Shankar, Shri
 Lalit Sen, Shri
 Malaichami, Shri
 Marandi, Shri
 Maruthiah, Shri
 Mehrotra, Shri Braj Bihari
 Mehta, Shri J. R.
 Mishra, Shri Bibhuti
 Murti, Shri M. S.
 Muthiah, Shri
 Pandey, Shri Vishwa Nath
 Patel, Shri P. R.
 Patil, Shri D. S.
 Pratap Singh, Shri
 Rai, Shrimati Sahodra Bai
 Raju, Shri D. B.
 Ram Swarup, Shri
 Rane, Shri
 Rao, Shri Muthyal

Reddy, Shri Linga
 Roy, Shri Bishwanath
 Sadho Ram, Shri
 Saha, Dr. S. K.
 Sahu, Shri Rameshwar
 Samanta, Shri S. G.
 Sen, Shri P. G.
 Shankaraiya, Shri
 Shao Narain, Shri
 Shree Narayan Das, Shri
 Shyam Kumari Devi, Shrimati
 Sivapraghassan, Shri Ku.
 Subramaniam, Shri C.
 Subramanyam, Shri T.
 Sumat Prasad, Shri
 Sunder Lal, Shri
 Thomas, Shri A. M.
 Tiwary, Shri K. N.
 Tiwary, Shri R. S.
 Tripathi, Shri Krishna Deo
 Tula Ram, Shri
 Vijaya Ananda, Maharajkumar
 Wadiwa, Shri

Mr. Deputy-Speaker: The result of 14.41 hrs.
 the division is:

Ayes: 29

Noes: 70

The motion was negatived.

Mr. Deputy-Speaker: Let me now
 put the motion to the vote.

The question is:

"That this House agrees with the
 Seventy-second Report of the
 Committee on Private Members'
 Bills and Resolutions presented to
 the House on the 10th November,
 1965"

The motion was adopted.

Mr. Deputy-Speaker: Now, there is
 a motion to be moved by Shri D. N.
 Tiwary and several other Members.
 Let Shri D. N. Tiwary move his
 motion.

RESOLUTION RE: INDIA QUITTING
 THE COMMONWEALTH—contd.

श्री द्वा० ना० तिवारी (गोपाल पंज) :
 उपाध्यक्ष जी, मैं अपना प्रस्ताव पेश करता
 हूँ, जो कि इस प्रकार है :

(1) "That the debate on the
 resolution regarding India quitting
 the Commonwealth moved by
 Shri Bhagwat Jha Azad on the
 24th September, 1965, be adjourned
 to the next day allotted for
 Private Members' Resolutions."

And the second is.....

Mr. Deputy-Speaker: The second
 one will come afterwards.

Shrimati Renu Chakravartty (Bar-
 rackpore): I oppose it.